

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 29th January, 2016

NO. HCM/A-28/80-Estt(V)/ 18248 **Shri Paumuansang**, is appointed as Junior Administrative Assistant (Jr. A.A) on adhoc basis and until further order in the scale of pay of Rs. 5,200-20,200+GP 3000/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice **Shri T.Z. Haokip**, who is promoted on adhoc basis vide Notification no. HCM/A-5/81-Estt/(IV)Pt./13865-82 dated 24th November, 2015 of this High Court subject to the condition that in the event of repatriation of **Shri T. Z. Haokip**, to the post of Jr. A.A, the appointment of **Shri Paumuansang** shall automatically cease.

His appointment shall be subject to result of the police verification.

Sd/-
(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/ 18249 - 68 Imphal, the 29th January, 2016
Copy to:

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur.
4. The Registrar (Vigilance), High Court of Manipur.
5. The Registrar (Admn./PM&P), High Court of Manipur.
6. The Secretary (Law), Government of Manipur.
7. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above Notification in the official website of this Registry.
8. The Deputy Registrar (Judl)/(Admn), High Court of Manipur.
9. The Deputy Registrar (Accounts / Planning), High Court of Manipur.
10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
11. The Treasury Officer, Imphal West.
12. The Assistant Registrar- I / Senior Grade Stenographer.
13. The Lib-cum-Research Officer, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. All Supdts./Stamp Reporter / Court Officers/Protocol Officer.
17. All Court Masters, High Court of Manipur.
18. **Shri Paumuansang** S/o Lamneipau of Lingsiphai Village Churachandpur Sub-Division, Churachandpur District.
19. The Order Book/Guard File/Notice Board.
20. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR

THE HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N

Imphal, the 29th January, 2016

NO. HCM/A-28/80-Estt(V)/ **Shri Mayengbam Rishikanta Singh**, is appointed as Junior Administrative Assistant (Jr. A.A) on temporary basis until further order in place of **Shri Chingangbam Ananda Angomcha** who has decline the offer in the scale of pay of Rs. 5,200-20,200+GP 3000/- per month plus other allowances as admissible under the Rules with effect from the date of his joining.

His appointment shall be subject to result of the police verification. He shall be on probation for a period of 1(one) year.

Sd/-
(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/ 18186 - 2016 Imphal, the 29th January, 2016
Copy to:

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur.
4. The Registrar (Vigilance), High Court of Manipur
5. The Registrar (Admn./PM&P), High Court of Manipur.
6. The Secretary (Law), Government of Manipur.
7. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above Notification in the official website of this Registry.
8. The Deputy Registrar (Judl)/(Admn), High Court of Manipur.
9. The Deputy Registrar (Accounts / Planning), High Court of Manipur.
10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
11. The Treasury Officer, Imphal West.
12. The Assistant Registrar- I / Senior Grade Stenographer.
13. The Lib-cum-Research Officer, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. All Supdts./Stamp Reporter / Court Officers/Protocol Officer.
17. All Court Masters, High Court of Manipur.
18. **Shri Mayengbam Rishikanta Singh** S/o Mayengbam Kunjo Singh of Wabagai Tera Urak Sub-Division Kakching District Thoubal, Manipur.
19. The Order Book/Guard File/Notice Board.
20. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

N O T I F I C A T I O N

Imphal, the 29th January, 2016

NO. HCM/A-28/80-Estt(V)/ 18269 **Shri M. James Holkhogin Haokip**, is appointed as Junior Administrative Assistant (Jr. A.A) on adhoc basis and until further order in the scale of pay of Rs. 5,200-20,200+GP 3000/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice **Shri S. Kunje Singh**, who is promoted on adhoc basis vide Notification no. HCM/A-5/81-Estt/(IV)Pt./13865-82 dated 24th November, 2015 of this High Court subject to the condition that in the event of repatriation of **Shri S. Kunje Singh**, to the post of Jr. A.A, the appointment of **Shri M. James Holkhogin Haokip** shall automatically cease.

His appointment shall be subject to result of the police verification.

Sd/-
(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/ 18269-89 Imphal, the 29th January, 2016

Copy to:

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur.
4. The Registrar (Vigilance), High Court of Manipur.
5. The Registrar (Admn./PM&P), High Court of Manipur.
6. The Secretary (Law), Government of Manipur.
7. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- *He is requested to upload the above Notification in the official website of this Registry.*
8. The Deputy Registrar (Judl)/(Admn), High Court of Manipur.
9. The Deputy Registrar (Accounts / Planning), High Court of Manipur.
10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
11. The Treasury Officer, Imphal West.
12. The Assistant Registrar- I / Senior Grade Stenographer.
13. The Lib-cum-Research Officer, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. All Supdts./Stamp Reporter / Court Officers/Protocol Officer.
17. All Court Masters, High Court of Manipur.
18. **Shri M. James Holkhogin Haokip** S/o M. Dominic Thongpao Haokip of Molpibung Village, Chakpikarong, Sub-Division Chandel District, Manipur.
19. The Order Book/Guard File/Notice Board.
20. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR

THE HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N

Imphal, the 29th January, 2016

NO. HCM/A-28/80-Estt(V)/ **Shri Gopen Sorokhaibam**, is appointed as Junior Administrative Assistant (Jr. A.A) on adhoc basis and until further order in the scale of pay of Rs. 5,200-20,200+GP 3000/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice **Shri S. Kanankumar Singh**, who is promoted on adhoc basis vide Notification no. HCM/A-5/81-Estt/(IV)Pt./13865-82 dated 24th November, 2015 of this High Court subject to the condition that in the event of repatriation of **Shri S. Kanankumar Singh**, to the post of Jr. A.A, the appointment of **Shri Gopen Sorokhaibam** shall automatically cease.

His appointment shall be subject to result of the police verification.

Sd/-
(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/ 18207 - 26 Imphal, the 29th January, 2016

Copy to:

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur.
4. The Registrar (Vigilance), High Court of Manipur
5. The Registrar (Admn./PM&P), High Court of Manipur.
6. The Secretary (Law), Government of Manipur.
- ✓ 7. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above Notification in the official website of this Registry.
8. The Deputy Registrar (Judl)/(Admn), High Court of Manipur.
9. The Deputy Registrar (Accounts / Planning), High Court of Manipur.
10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
11. The Treasury Officer, Imphal West.
12. The Assistant Registrar- I / Senior Grade Stenographer, High Court of Manipur.
13. The Lib-cum-Research Officer, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. All Supdts./Stamp Reporter / Court Officers/Protocol Officer, High Court of Manipur
17. All Court Masters, High Court of Manipur.
18. **Shri Gopen Sorokhaibam** S/o S. Horendrakumar Singh of Uripok Gopalaji Leirak Imphal West District, Lamphel Sub-Division, Manipur.
19. The Order Book/Guard File/Notice Board.
20. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR

THE HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N

Imphal, the 29th January, 2016

NO. HCM/A-28/80-Estt(V)/ 18227 **Shri Mongjam Anderson Singh**, is appointed as Junior Administrative Assistant (Jr. A.A) on adhoc basis and until further order in the scale of pay of Rs. 5,200-20,200+GP 3000/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice **Shri O. Surjit Singh**, who is promoted on adhoc basis vide Notification no. HCM/A-5/81-Estt/(IV)Pt./13865-82 dated 24th November, 2015 of this High Court subject to the condition that in the event of repatriation of **Shri O. Surjit Singh**, to the post of Jr. A.A, the appointment of **Shri Mongjam Anderson Singh** shall automatically cease.

His appointment shall be subject to result of the police verification.

Sd/-
(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/ 18228-4# *Imphal, the 29th January, 2016*
Copy to:

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur.
4. The Registrar (Vigilance), High Court of Manipur.
5. The Registrar (Admn./PM&P), High Court of Manipur.
6. The Secretary (Law), Government of Manipur.
7. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above Notification in the official website of this Registry.
8. The Deputy Registrar (Judl)/(Admn), High Court of Manipur.
9. The Deputy Registrar (Accounts / Planning), High Court of Manipur.
10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
11. The Treasury Officer, Imphal West.
12. The Assistant Registrar- I / Senior Grade Stenographer.
13. The Lib-cum-Research Officer, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. All Supdts./Stamp Reporter / Court Officers/Protocol Officer.
17. All Court Masters, High Court of Manipur.
18. **Shri Mongjam Anderson Singh** S/o **Mongjam Budhi Singh**, of Keishampat Kangabam Leikai, Imphal West, Manipur.
19. The Order Book/Guard File/Notice Board.
20. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR